

Filing No. Cr. Rev./8401/2020

Ajit Kumar Das Vs The State of Jharkhand

Advocate's Name-Miss Rashmi Kumar

Defects:-

9. (i) Custody statement is missing at page. 1.
- (ii) Para 11 statement may be stated properly.
- (iii) Order dt. 4.6.19 passed in para (i), (ii) of grounds may be verified/corrected.